

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 08 of 2016

Dated:23rd July, 2019

In the matter of:

Delhi Transco Ltd.

.... Appellant(s)

Versus

**Delhi Electricity Regulatory Commission
&Ors.**

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **13.09.2019.**

PS/Court Master

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